

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1938
ANSWERED ON 01/08/2023**

INORDINATE DELAY IN PAYMENT OF WAGES UNDER MGNREGS

1938. MS. RAMYA HARIDAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the inordinate delay in payment of wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the reasons therefor;**
- (b) the total number of beneficiaries whose dues are still pending for more than five months, Statewise;**
- (c) the total pending dues under MGNREGS to be given by the Union Government to the State Governments, State-wise; and**
- (d) the total number of supervisors under MGNREGS that have pending dues for more than five months, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget and performance of the States during the financial year.

Further, the funds release under Mahatma Gandhi NREGS is based on the provision of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. As per guidelines, the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The 2nd Tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions.

(b) & (d): At present, there is no pendency for more than five months except West Bengal.

(c): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 26.07.2023 are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 26.07.2023) are given at Annexure-II.

Annexure-I referred in reply to part (c) of Lok Sabha Unstarred Question No. 1938 dated 01.08.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 26.07.2023.		
Sl. No.	State/UT	Wage liability (Rs. in crore)
1	Andhra Pradesh	950
2	Arunachal Pradesh	0
3	Assam	258
4	Bihar	669
5	Chhattisgarh	48
6	Goa	0.40
7	Gujarat	0
8	Haryana	0
9	Himachal Pradesh	0
10	Jammu & Kashmir	0
11	Jharkhand	32
12	Karnataka	195
13	Kerala	0
14	Ladakh	0.54
15	Madhya Pradesh	0
16	Maharashtra	0
17	Manipur	0
18	Meghalaya	11
19	Mizoram	3
20	Nagaland	123
21	Odisha	261
22	Punjab	0
23	Rajasthan	979
24	Sikkim	0
25	Tamil Nadu	0
26	Telangana	0
27	Tripura	12
28	Uttar Pradesh	34
29	Uttarakhand	12
30	Andaman & Nicobar	0
31	Lakshadweep	0
32	Puducherry	11
33	Dadra & Nagar Haveli & Daman & Diu	0.00
34	West Bengal	2,770
	Total	6,366

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 1938 dated 01.08.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 26.07.2023)		
Sl. No.	State/UT	Material liability (Rs. in crore)
1	Andhra Pradesh	40
2	Arunachal Pradesh	15
3	Assam	20
4	Bihar	54
5	Chhattisgarh	108
6	Goa	0
7	Gujarat	145
8	Haryana	13
9	Himachal Pradesh	54
10	Jammu & Kashmir	2
11	Jharkhand	63
12	Karnataka	634
13	Kerala	81
14	Ladakh	0
15	Madhya Pradesh	330
16	Maharashtra	158
17	Manipur	9
18	Meghalaya	24
19	Mizoram	1
20	Nagaland	48
21	Odisha	214
22	Punjab	31
23	Rajasthan	120
24	Sikkim	8
25	Tamil Nadu	125
26	Telangana	296
27	Tripura	59
28	Uttar Pradesh	777
29	Uttarakhand	21
30	Andaman & Nicobar	0.32
31	Lakshadweep	0
32	Puducherry	0
33	Dadra & Nagar Haveli & Daman & Diu	0.35
34	West Bengal	2813
	Total	6,266
